NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/198/2016

NAME OF THE PETITIONER(S)

: Dr. Arivudai Nambi

NAME OF THE RESPONDENT(S)

: M/s Beko-Kare Enterprises Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. VIDHUR SHANKAR ADV. For Petitioner R. VIDHUR Shankar

2. K. LOWTHAM KUMAR forMLA. L. Landhimathi

Consel for Respondents Khtku

ORDER

Petitioner alongwith his counsel, Shri R Vidhya Shankar, present. R2 alongwith his counsel, Shri K Gowtham Kumar present. Both the counsels alongwith the parties reported that settlement talks have come to a final stage and sought time to file the outcome of the compromise. Time extended at their request. Put up on **08.02.2017** at **10.30** A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)